

Company: Sol Infotech Pvt. Ltd.

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(2016) 09 DRAT CK 0007

Debts Recovery Appellate Tribunal, Delhi

Case No: Miscellaneous Appeal No. 276 Of 2016

PNB Housing Finance Ltd.

APPELLANT

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Union Bank Of India And Ors.

RESPONDENT

Date of Decision: Sept. 20, 2016

Acts Referred:

Recovery Of Debts Due To Banks And Financial Institutions Act, 1993 - Section 19, 20,
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• Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 - Section 17

Hon'ble Judges: P.K. Bhasin, J

Bench: Single Bench

Advocate: Sanjeev Singh, Hari Kishan, H.S. Kholi, Dipanjan Biswas

Final Decision: Allowed

Judgement